

Declaration of Assets and Liabilities

Year-2023-24

Sushma Wife of **Dr. Ram Rekha**, aged 50 yrs, belonging to **Bihar Legislative Assembly Secretariat** Service and presently working as **Asst. Secation Officer** in **Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Dr. Ram Rekha	Dependant-1 Name Amrit	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs.-60,000/-	Rs.-60,000/-	Rs.-30,000/-	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	FD 40,00000/- Approx UCO Bank, Begusarai 50,000/-SBI, Vidhan Mandal Branch, Patna 4,00000/-UCO Bank 9,50,000/- Approx Gramin Bank, Begusarai	25,00000/-Approx SBI, Begusarai 25,000/- SBI, Patna FD 1,50,000/-Approx UCO Bank, Begusarai 20,000/- Gramin Bank, Begusarai	FD 40,0000/- Approx Bank Of India Patna	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	SBI Life of 5,00,000/-	-----	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC-11 Lakhs Approx LIC-60 Lakhs PPF-100000/- RD-20,000/-	LIC-5 Lakhs PPF-100000/- RD-500000/- Central Bank-200000/-	LIC-5 Lakhs PPF-350000/- RD-120000/- P.O-100000/-FD	-----	-----
(v)	Motor Vehicles (details of make, etc)	1 Scooty 2 Balano Car	Scooty	-----	-----	-----
(vi)	Jewellery (details of weight and value)	Gold-500 gm Rs-30,00000/- Silver-2.5 Kg Rs-1,75,000/-	Gold-200 gm Rs-12,00000/-	Gold-300 gm Rs-18,00000/-	-----	-----
(vii)	Other assets, such as values of claims/ interests	USG Machine CT Scan Machine and X-Ray (Partner Ship)	2 USG Machine	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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B. Detail of Immovable assets.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Dr. Ram Rekha	Dependant - 1 Name Amrit	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	About 8 Kattha Panhas Begusarai, 1 Bigh 7 Kattha Rampur Dumra	About 5.5 Bigha, 18 Kattha and 11 Kattha (Rampur Dumra)	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	About 1.5 Kattha Patna 3.5 Kattha Panhas	3.5 Kattha, Panhas, Begusarai About 1.5, Kattha, Patna	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	About 2.5 Kattha Panhas Begusarai	-----	-----	-----	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	-----	-----	-----	-----	-----
(v)	Others (such as interest in property)	-----	-----	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Begusarai	45 Lakh Approx
	(ii) Loans form Financial Institutions	-----	-----
	(iii) Government Dues :	-----	-----
	(a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to department dealing with supply of water	-----	-----

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(c) dues to departments dealing with supply of electricity	-----	-----
(d) dues to departments dealing with telephones	-----	-----
(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
(f) Other dues, if any	-----	-----
(b) (i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	Assessment Year-2023-24 Income Tax Paid Rs. 1,45,000/- PAN No-DFPPS14088	-----
(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	-----
(iii) Sales Tax [Only in case of proprietary business]	-----	-----
(iv) Property Tax	-----	-----

C. PERSONAL DETAIL :

i) GPF/CPF/PRAN NO :- PTS/BLA-1275

ii) Gender :- F (M/F)

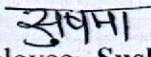
iii) Date of Birth :- 2 1 1 1 1 9 7 3 (DD/MM/YYYY)

iv) Class/Group :- B (A/B/C)

v) Cadre :- Bihar Legislative Secretariat Service
(Full Name e.g., B.A.S. Bihar Administrative Service.
B.S.S. Bihar Secretariat Service etc.)

vi) Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- 
Name of Employee:- Sushma
Designation:- Asst. Secation Officer .
Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 13 -02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

